

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No108
CP(IB)/204(AHM)2021

Order under Section 94 IBC

IN THE MATTER OF:

Savitaben Gordhanbhai Thumar (Personal Gaurantor)Applicant

V/s

Premraj Ramratan Laddha Liquidatorof Corporate DebatorRespondent

Order delivered on ..12/01/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rajesh Bohra Adv.

For the Respondent : Mr. Anip Gandhi, Adv.,

ORDER

Learned Counsel for the Applicant undertakes to serve the complete application to all the respondent within three days. Learned Counsel further states that other connected three matters are pending before the Hon'ble Bench one and seeks time to file appropriate application for transfer of the matter.

List the matter for further consideration on 25.04.2022.

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

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DR. DEEPTI MUKESH
MEMBER (JUDICIAL)